

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA)
(a) Yes, Sir.

(b) The expenditure to be incurred on the Road Over Bridges in Sonapat and Panipat is as under:—

<i>Location of the Road overbridge</i>	<i>Expenditure to be borne by the Rly.</i>	<i>Expenditure to be borne by the State Govt.</i>
<i>(Figures in Rs. lakhs)</i>		
Sonepat	122.23	199.46
Panipat (in lieu of level crossing No. 51 A)	148.11	134.98
Panipat (in lieu of level crossing No. 53 B)	101.10	191.01

(c) The State Government has not yet acquired the necessary land for construction of the bridge approaches for road overbridges at Sonapat and Panipat (in replacement of level crossing No. 53 B) and has yet to commission the temporary diversion for the road traffic for the construction of the other Road Overbridge at Panipat (in lieu of level crossing No. 51 A).

(d) The State Government has promised to get the land acquisition award in respect of the Road Overbridge at Sonapat and Panipat announced at the earliest.

[English]

Railway Overbridges in Tamil Nadu

*124. SHRI C.K. KUPPUSWAMY:
Will the Minister of RAILWAYS be pleased to State:

(a) the number of railway overbridges under construction at railway stations in Tamil Nadu; and

(b) the number of overbridges proposed to be constructed in the State in the near future?

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA):
(a) Construction of 10 road over/under bridges is at present in progress.

(b) Work on 6 bridges, already sanctioned, is proposed to be taken up in near future. In addition, proposal for construction of 4 more bridges is under consideration.

Rationing of Petroleum Products

*125. SHRI C. P. MUDALAGIRIYAPPA:

SHRI C. SRINIVASAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government propose to introduce rationing of petrol and other petroleum products; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) Does not arise in view of (a) above.

Damage of Air India Boeing 747s

*126. SHRI R. GUNDU RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether two Air India Boeing 747s were damaged in the hangars recently;

(b) if so, the reasons therefor and the loss suffered in each case; and

(c) the steps taken to prevent similar accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Yes, Sir. Air-India aircraft VT-EPW suffered minor damage on 2-2-1991 and 5-2-1991 while aircraft VT-EPE suffered minor damage on 5-2-1991.

(b) and (c) These occurred due to inadvertent lack of judgement/lack of communication among concerned staff. Air-India has taken adequate steps to avoid recurrence. The losses are:—

1. VT-EPW

1st incident : Rs. 3,316 -

2nd incident : Rs. 18,897 -

2. VT-EPE : Rs. 75,493 -

Retrenchment of Employees in Coal Companies

*127. SHRI INDRAJIT GUPTA:

SHRI SURYA NARAYAN SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the World Bank has advised retrenchment of 50,000 employees in public sector coal companies;

(b) if so, whether this demand is connected with any loan to be taken from the World Bank; and

(c) the details thereof and Government's reaction thereto?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (c) Following on-going coal projects are under implementation with World Bank assistance:—

	Capacity (m.t.p.a.)	Loan amount (US \$ million)
1. Block-II OCP	2.5	57.7
2. Dudhichua	5.0	109.00
3. Gevra	10.0	65.2
4. Sonepur Bazari	3.0	114.8

A three member World Bank team was in India during January-February, 1991 for review of the progress of on-going projects. This team during their meetings (in Coal India Ltd. and Department of Coal) had discussed various issues related to coal projects. One of the points discussed was the ways and means to improve financial performance of Coal Sector. During discussions the modalities of redeployment of surplus workers from mines that are closed down due to exhaustion of reserves and reduction in unproductive manpower with a view to improving output per man-shift were also discussed.

These points were discussed generally and neither any figure about excess number of workers was mentioned nor this was posed as conditionality to any loan sought from the World Bank. The World Bank has not written to Department of Coal anything about this matter.

[Translation]

Privatisation of the Vayudoot Service

*128. SHRI HARSH VARDHAN.

SHRI BANWARILAL PUROHIT:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to privatise the Vayudoot air service;

(b) if so, the details thereof; and